As far as our receiving a memorandum from 24 unions is concerned. I have not received. If you forward it to me, I would like to help them as much as possible.

SHRI PARVATHANENI UPENDRA: My other question is this. The Mins'er has admitted that there is a lacuna in the Act. Wou'd the Government take action to amend the Act? Definitely the Government can provide in the Act or while giving the permission to foreign airlines to operate in India, they can stipulate a condition that they must have an office here and that they should not employ a GSA instead

Part (b), while employing a GSA and closing down their offices, they are cutting down their expenditure and earning enormous profits which they are utilising to undercut rates. There is an unfair competition also, because of which our Air India is also being affected. Will the Minister take steps so that they do not reduce the rates to the disadvantage of Air India and other foreign airlines?

SHRI JAGDISH TYTLER: Sir, all airlines are governed by the IATA regulations. That is an international body which regulates the fares. We cannot control other Airlines and we cannot tell them that you can have your own offices you cannot have agencies and all that. The competition is such that they want to sell then tickets. Under the IATA regulations there is a set commission which is given to the agents. But once they appoint GSA they are allowed 3 per cent extra and more commission on selling certain tickets. So what happens these agen's give concessions out of their commissions so that they are able to sell their airlines tickets It is a competition affairs 1 do not think the Government of India or any Government in the world has regulations to control such things. I would also like to inform the hon Member that places like America where it is not legal to have GSA what the airlines are doing is that they are able to give more commission under such consolidators. So it is a commercial venture of the airlines. Whereas it is possible our Air India is also doing.

MR. CHAIRMAN: Next question.

*.162. [The questioner (Shri Ajit P. K. Jogi) was absent For answer, vide cols. 31—34 infra].

163. [The questioners (Shri Rammana-yan Goswann and Shri Sunil Basu Ray) were absent. For answer, vide cols. 33 infra!

164. [The questioners (Shi) Pawan Kumar Bansal and Shrimati Krishna Kaul were absent. For answer, vide cols 34-35 infia]

Purchase of Electronic Lung Function Machine by Safdarjung Hospital

165 SHRI ATAL BIHARI VAJPAYEE†: SHRI KAILASH PATI MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Safdarjung Hospital, New Delhi had purchased an expensive 'electronic lung function machine' despite the fact that there were no trained personnel available to handle it and that a high level Screening Committee had categorically rejected the proposal;
- (b) if so, what were the reasons assigned by the Committee for its rejection and what compulsion arose later to purchase it;
- (c) whether it is also a fact that two Operation. Tables worth lakks of rippees which had not measured up to the required specifications had been purchased and a Treadmill tor use in heart-tests, costing several lakks of rupees is lying unused and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE) (a) and (b) The proposal for the purchase of "electronic lung function machine" was initiated in October,

The question was actually asked on the floor of the House by Shri Atal Bihari Vajpayee.

1984 and was placed before the Screening Committee in January, 1985. The Screening Committee felt that, since there was no Specialist heading the respiratory laboratory, it would be difficult for the unit to function. The proposal was, therefore, referred to the Medical Superintendent for creating a post of a Specialist Grade Officer in the Department of Respiratory Laboratory. The post of Specialist in Respiratory Laboratory was created in October, 1985 and now there is a trained Specialist available in Safdarjung Hospital in the field of respiratory diseases.

The Indent for the purchase of an "electronic lung function machine" was placed in November, 1985 after approval by the Screening Committee in October, 1985 and after a doctor of the Safdarjung Hospital had been trained at the All India Institute of Medical Sciences to operate the machine. At no stage the Scienning Committee had rejected the need for purchasing the "electronic lung function machine"

(c) Two Operation Tables costing Rs 75,000, - each with acceptable specifications were purchased through D.G.S.&D. These Operation Tables are in use. The Treadmill was not purchased.

श्री ग्रटल बिहारी वाजपेयी: महोदय, काफी लंबा जबाब दिया गया लेकित जबाब स्पन्ट नहीं है। पहली बात तो यह मैं जातना चाहना ह कि ग्रश्नूबर, 1984 में जब "डलेक-ट्रोनिक लंग फरान मणीन" को खरीदने का प्रस्ताव किया गया, तब बया प्रस्ताव करने वाले की यह पता नहीं था कि रेमिपरेटरी लेबोरेटरी में कोई विजेपज नहीं है ? यह प्रस्ताव किया विजा प्रस्ताव विना इस बात को ध्यान में रखे हुए कि पूरा नहीं होगा, किया गया? जबाब में कहा गया है कि स्कीनिंग कमेटी ने किमी स्तर पर प्रस्ताव रह नहीं किया है, मगर स्कीनिंग कमेटी ने

कहा है कि अगर विशेषज्ञ नहीं है तो मशीन लेकर क्या करेगे? यह प्रस्ताव को रद्द करना नहीं हुआ तो क्या हुआ?

मानव संसाधन विकास मंत्री (श्री पी०वी० नर्रांसह राव) किसी मशीन का मंगाने में ढाई साल लग जाते हैं और एक विशेषज्ञ नैयार करने में चार महीने लगते हैं, तो यह तो दूर अदेशी की बात हुई कि पहले मशीन की बात की गई और उन्हें ने कहा कि अच्छा अभी तो आप पहले विशेषज्ञ नैयार कीजिए, तो विशेषज्ञ नैयार किया गया। फिर इमको रिपीट किया गया कि हमें मशीन चाहिए, तो में ममझता हू कि यह बहुत अच्छा किया, पहले मशीन की माग की जिसमें तीन माल लग मकते हैं और . (ट्यवधान)

श्री भ्रटल बिहारी वाजपेयी : उन्होंने, किसने साग की

श्री पी० बी० नरसिंह राव उस डिपार्ट-मेट वाले, ने, जो जवाय मे दिया है, डिपार्ट-मेट वाले कहते हैं कि हमें मणीन चाहिए। स्कीनिक कमेटी ने कहा कि पहले विणेपज्ञ तैयार कीजिए। आदमी तैयार किया गया, फिर दो माल लग गए। इससे पता चलता है कि जिन्होंने माग की थी उन्हाने बडी दूर-अदेणी में काम लिया था।

श्री ग्रटल बिहारी वाजपेयी: सभापति
महोदय, यह दूर-दिशिता है कि प्रस्ताव कर
दिया जाए श्रीर यह तय इ हैं कि मशीन श्राने
के बाद कौन चलाएगा र यह दूरदिशता है या
ग्रमक्षमता है र मफदरजग ग्रम्पताल राज-धानी का एक प्रमुख ग्रम्पताल है । मगर
उसमें ग्राधुनिक चिकित्मा के जो उपकरण
उपलब्ध होने चाहिए, वह ग्रभी तक वहा नहीं
है। ग्रम्पताल में बिस्तरों की कमी है, मरीज
पलंग के नीचे लिटाए जाते हैं। मैं पूछ रहा हू
कि जबाब के ग्रन्त में कहा गया है—दि ट्रेड- 7

महोदय, ग्राप जानते हैं कि यह ट्रेडिमिल जो दिल के मरीज है उनके लिए आवश्यक है। तो इतनी दूर-अंदेणी की कि जब लेबोरेटी तैयार नहीं थी तब तो लग रेस्पिरेटरी उप-करण खरीदने का प्रस्ताव कर दिया लेकिन जब ट्रेडमिल खरीदने की बात आई तो उसको ग्रस्वीकार कर दिया गया। क्या मंत्री महोदय...

श्री पी० बी० नरसिंह राव: ग्रस्वीकार करने की बात नहीं है। जो जबाब मिलना था ग्रापको मिल गया । जो ग्रापने कहा कैटेगरिकली रिजेक्ट कर दिया गया है, वह गलत साबित हो गया। अब इधर-उधर बीटिग एवाउट दि ब्राकरने से क्या लाभ ?

श्री ग्रटल बिहारी वाजपेयी : सभापति महोदय. ट्रेडमिल खरीदने का प्रस्ताव क्यों रदद किया गया, यह इधर-उधर करना है ?

KUMARI SAROJ KHAPARDE: It was not purchased That is what we have said.

SHRI ATAL BIHARI VAPAYEE: Why was it not purchased?

KUMARI SAROJ KHAPARDE: We will purchase when the time comes.

SHRI ATAL BIHARI VAJPAYEE: Is the reply satisfactory?

KUMARI SAROJ KHAPARDE : Yes. Of course.

श्री पी० बी० नर्रांसह राव : यह तो चित भी मेरी पट भी मेरी वाली बात हो गई जहा खरीदा वहा पूछते है कि क्यों खरीदा स्रौर जहा नही खरीदा वहा कहते है कि क्यो नही खरीदा।

श्री ब्रटल बिहारी वाजपेयी : जहा गड़बड खरीद की गई वहां पूछा जाएगा कि क्यो खरीदा गया, जो नहीं खरीदा गया तो उसके लिए पूछेगे कि क्यों नही खरीदा।

श्री बी०सत्यानारायण रेड्डी: मंत्री महोदय ने ग्रपने जबाब में कहा है कि बाजपेयी जी तोड मरोड रहे है, तो मैं मबी जो का ध्यान सफदरजग ग्रस्पताल व दूसरे जो राज-धानी के ग्रम्पताल है, जैसे राममनोहर लोहिया ग्रम्पताल, जय प्रकाण नारायण ग्रस्पताल, इनके बारे में ध्यान दिलाना चाहता है। इनके बारे में कई बार चर्चा है। चकी है, जो इस्ट्रमेट इन ग्रस्पताली में हैं इनके बारे में म्राम तौर पर कहा गया है कि ये इंस्ट्रमेंट वहां बरावर नहीं है। स्राज का जो प्रश्न है, इस संबध में मै यह कहना चाहता हं कि इन बातीं को नजरम्रन्दाजं नही करना चाहिए । जो इंस्ट मेंट लोगो के जीवन को बचाने के लिए, लोगो के जीवन की रक्षा करने के लिए जरुरी है उन इस्ट्रमेंट्स को इन हास्पीटल्स मे रखना बहत जहरी है। जिन ग्रम्पतालों में स्पेश-लिस्ट नहीं है इसके बारे में पहले से सोचा जाना चाहिए। पहले से ही स्पेशलिस्ट नहीं होते। जबाब में कहा गया है कि स्पेशलिस्ट न होने के कारण यह मणीन खरीदी नहीं गई, इलैक-ट्रानिक्स लग फग्णनिंग मणीन नहीं खरीदी गई।

श्री सभापति : आपका प्रश्न क्या है ?

श्री बी० सत्यनारायण रेड्डी: मेरा मती महोदय से सीधा सवाल यह है कि ऐसे हास्पीटल जो राजधानी और पूरे देश के अन्दर हैं, इन के अन्दर जिस मशीनरी की जरूरत है वह पहले से ही तैयार होनी चाहिए। तो मैं मंत्री महोदय मे जानना चाहता हू कि इस के लिए स्पेशलिस्ट पहले से ही तैयार करने की क्या कोई योजना सरकार के पास है ? अगर है तो वह क्या है और इस संबध मे सरकार की नीति क्या है?

कुमारी सरोज खापर्डे: श्रीमन्, माननीय मदस्य ने जो मुझाव सदन के सामने रखा है कि इस तरह की मणीने अन्य अस्पतालों में जो है उसके लिए, उन मशीनो को ठीक ढग से चलाने के लिए लोगों को ट्रेन्ड करना चाहिए ताकि उनका इस्तेमाल ठीक ढंग से हो सके ।
यह मुझाव वास्तव में स्वागत योग्य है और हम
लोग इसको ध्यान में रखेगे । मफदरजंगहास्पीटल के सदर्भ में उन्होंने अन्य अस्पतालों
का भी जिक किया है कि अन्य अस्पतालों में भी
इम प्रकार की मणीने पड़ी हुई हैं। इन मणीनों
को ठीक ढंग से चलाने के लिए लोगों को ट्रेन्ड
करेने ताकि जनसाधारण को इनका लाभ
मिन सके।

DR. G. VIJAYA MOHAN REDDY: Mr. Chairman Sir, through you, I would like to ask one question of the hon. Minister. I am not talking of a very costly equipment which may be useful in certain selective cases but I am talking of ordinary equipment for laboratories. Distilled water is not there in the schedule of supply. Reagents are not properly replenished. These are the complaints which we are receiving from the laboratories attached to the CGHS Hospitals. The equipment is also not replaced. Today morning, I went to Parliament House Annexe Distilled water was not in the schedule of supply. They were telling me that the instruments had become old and they were not in a position to give me the correct reasons. This is the particular situation Laboratories are some of the most important part of the hospitals. (Interruption).

MR. CHAIRMAN: She says that if you want to know about other hospitals, she will need a notice

DR. G. VIJAYA MOHAN REDDY: Yes. Sir.

PROF. B RAMACHANDRA RAO:
Sir, referring to this queston, I would like
to ask the hon. Minister whether in the
Delhi hospitals where such equipments are
not functioning or are out of order, there
is a common problem that in some cases
expert orders a machine and by the time

the machine comes, he would be leaving for another job and therefore, there is always a mismatch. I would like to ask this question whether it is possible to keep two experts when you have such costly machines. Secondly, in case an expert is not available, I want to know whether an expert from a neighbouring hospital can be utilised for the purpose of using this machine optimally.

SHRI P. V.. NARASIMHA RAO: Sir, this could be done but keeping two experts for one machine in the expectation or in the apprehension that one of them might leave is not a practical proposition. But in each case, we will have to depend on its ments whether we can really get somebody from the next hospital and that will have to be looked into in each case.

SHRI LAKSHMI KANT JHA: Sir. mav I in this context suggest to the hon. Minister that having two experts for a machine would also enable a fuller use of equipment. At the moment, most expensive machinery functions during certain limited hours. Those are the very hours when people are working either in their offices or elsewhere. Now if you two experts then the same equipment could be working for 12, 14 or 16 hours a day. You would get much better results with a fuller use of our manpower and a better return on the expensive equipment, whether imported or indigenous, which are installed in our hospitals.

SHRI P. V. NARASIMHA RAO: Sir, it is a good suggestion but it opens up certain other questions. Not just the expert but his assistants; the whole staff connected with the working of that machinery will have to be duplicated. That would mean additional expenditure. It is a very valid question. But whether we can do it in respect of every machine remains to be

which we have is used for only a limited time and if it has to be used for double that time, what the implication will be in respect of the overall staff will have to be seen. But, I have noted the suggestion. Sir. If there is a possibility of doing so in the case of a very sophisticated machine, which is available at only one place and not available in every hospital and the demand for which is very heavy, it will be worthwhile to double the staff and make use of it for double the time. I would certainly look into the possibility.

MR CHAIRMAN: Question No. 166.

Decline in Room Occupancy in the Hotels of ITDC

*166. SHRI BIR BHADRA PRATAP SINGH:

> SHRI BHAGATRAM MAN-HAR†:

Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that room occupancy of number of hotels of ITDC has declined during the first six months of 1987 as compared to the first six months of 1986;
- (b) if so, what are the details in this regard,
- (c) whether the decline of room occupancy of ITDC owned hotels this year is due to inadequate publicity abroad; and
- (d) if so, what are the steps Government are contemplating to increase the room occupancy of ITDC hotels during the next six months?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER). (a) to (d) A Statement is laid on the Table of Sabha.

Statement

- (a) and (b) The overall average percentage of room occupancy in ITDC's 25. Hotels during the first six months of 1987 was 70% as against 64% for the same period of 1986. There was marginal decline in occupancy in respect of only three hotels viz. Ashok Bangalore, Temple Bay Ashok Beach Resort, Mamallapuram and Samrat. New Delhi as per attached Annexure. (See below).
- (c) and (d) Publicity Promotion and marketing overseas is undertaken by Government of India Tourist Offices located in important tourist generating markets.

To accelerate tourism to India publicity is carried out through posters, brochures, films, audio-visuals, advertisement through TV, radio and video, in addition to print media, etc.

To achieve higher percentage of room occupany numerous steps have been taken by the ITDC which *inter aka* included.

- (1) participation in travel trade forums in overseas market.
- (11) sponsoring of travel writers and journalists from abroad and writing about India and the Ashok Group Hotels.
- (III) sponsoring of familiarisation tours of foreign travel agents to India in coordination with Air India.
- (iv) signing of special the contracts with foreign tour operators by offering incentives on volume based business to encourage group tourism,
 - (v) establishing personal contacts with major tour operators and travel agents for promoting traffic to India.
 - (vi) marketing and reservation tie-ups with International Hotel chain e.g.—
 - (1) Odner Hotel Representatives Lt. Hong Kong.
 - (2) Golden Tulip Worldwide Hotels, Holland

The question was actually asked on the floor of the House by Shri Bhagatram Manhar.